

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4740/2022

THE STATE OF UTTAR PRADESH & ANR.

Appellant(s)

VERSUS

CLASS IV EMPLOYEES ASSOCIATION HIGH COURT & ORS. Respondent(s)

[ONLY I.A. NO. 151396/2023 IS LISTED UNDER THIS ITEM]
IA No. 151396/2023 - EARLY HEARING APPLICATION

Date : 07-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) :Mrs. Garima Prashad A.A.G., Sr. Adv.
Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

For Respondent(s) :Ms. Radhika Gautam, AOR
Mr. Kevin Gulati, Sr. Adv.
Ms. Radhika Gautam, Adv.
Ms. Anjali Dubey, Adv.
Mr. Neetesh Pachauri, Adv.

Mr. Sunny Choudhary, AOR
Mr. Manoj Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hearing expedited.

(INDU MARWAH)
AR-cum-PS

(NIDHI WASON)
COURT MASTER (NSH)